

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTH ZONE, CHENNAI)**

IN

OA NO. 05 OF 2024 (SZ)

Filed by

SUO MOTO: Petitioner

VS

STATE OF KERALA & OTHERS: Respondents

**REPORT FILED BY THE SECOND RESPONDENT IN THE ABOVE CASE
IN CONTINUATION OF THE REPORT FILED IN OA 05/2024(SZ) DATED
12/12/2024.**



A handwritten signature in green ink, appearing to read "Sauma Hameed", written over a diagonal line.

**SAUMA HAMEED
Environmental Engineer**

A handwritten signature in black ink, appearing to read "Smrithi", written over a horizontal line.

**Adv. Rema Smrithi VK
Standing Counsel for KSPCB
Respondent No.2**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUHTERN ZONE, CHENNAI)**

IN

OA NO. 05 OF 2024 (SZ)

SUO MOTO

:

Petitioner

VS

STATE OF KERALA & OTHERS :

Respondents

INDEX

Sl No	Description	Page
1	Report filed by the Environmental Engineer for and on behalf of the 2 nd respondent	1
2	Annexure R2(1): Report filed by Environmental Engineer, District Office Kozhikode for and on behalf of 2 nd respondent, in OA 05 of 2024 dated 12/12/2024.	4
3	Annexure R2(2): Letter dated 06/03/2025 issued to the Secretary, Kozhikode Corporation	8
4	Annexure R2(3)Translation: Report dated 12/03/2025 submitted by Secretary Kozhikode Corporation and its translation	9



Sauma Hameed

**SAUMA HAMEED
Environmental Engineer**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUHTERN ZONE, CHENNAI)

IN

OA NO. 05 OF 2024 (SZ)

**REPORT FILED BY THE SECOND RESPONDENT IN THE ABOVE
CASE IN CONTINUATION OF THE REPORT FILED IN OA 662/2023
DATED 30/10/2023.**

I, Sauma Hameed, Environmental Engineer, Kerala State Pollution Control Board, District Office, Kozhikode do hereby solemnly affirm and state as follows.

1. I am the Environmental Engineer, Kerala State Pollution Control Board, District Office, Kozhikode, (herein after referred to as Board) and duly authorised to represent the 2nd respondent in the above case. I am aware of the facts affirmed by me in this report. I am swearing this report based on the best of my knowledge, information and belief and the facts revealed from the records.
2. A copy of the previous report submitted by Board in OA 05 of 2024 is attached herewith and marked as **Annexure R2 (1)**.
3. The course of events in this case post the previous report filed vide **Annexure R2 (1)** in OA 05 of 2024 are submitted herewith.
4. A Letter dated 06/03/2025 was issued to the Secretary, Kozhikode Corporation directing them to file a report addressing the cause of the



A handwritten signature in green ink, appearing to read "Sauma Hameed", written over a diagonal line.

SAUMA HAMEED
Environmental Engineer

fire. A copy of the letter is produced herewith and marked as **Annexure R2 (2)**.

5. A reply report was received from the Kozhikode Corporation Secretary on 12/03/2025 to the Annexure R2(2) letter. The content of the above reply report which was submitted in Malayalam, is translated and reiterated as follows. “On October 8, 2023, at approximately 9:30 AM, residents noticed a fire at the eastern (rear) side of the plant. The fire spread rapidly. An 11 kV power line runs along the back of the plant, close to the building, with a transformer installed nearby. At the time of the incident, an army rally was being conducted nearby. Soldiers and a few local residents were the first responders. The incident was reported to the Vellayil Police Station and the Beach Fire Force. The Beach Fire Force arrived but was unable to control the fire, necessitating reinforcement from additional fire forces from Vellimadukunnu, Narikkuni, Koyilandy, Meenchanda, Mukkam, and Perambra. The fire was managed by using JCB machinery to overturn the waste while dousing it with water to prevent further spread. By 1:30 PM, the fire was brought under control, but it took approximately 10 hours to completely extinguish the flames, which was achieved by 7:00 PM”.

It is also reported by the Corporation Secretary that “There is no possibility of the fire being caused by a short circuit or gas formation. The recycling unit at the site was non-operational for two months, and the electricity supply had been disconnected, making a short circuit unlikely. Only inorganic waste was stored, reducing the likelihood of fire caused by gas formation. To facilitate a thorough investigation, complaints were filed with the Station House Officer (SHO) at Vellayil and the City Police Commissioner. As a result, FIR No. 568/2023 was



SAUMA HAMEED
Environmental Engineer

registered, and an investigation is currently underway”. Hence it is humbly submitted that as per the information received from the office of Kozhikode Corporation, the final report in Crime no. 568/2023 is still awaited.

A copy of the reply report along with its translation are produced herewith and marked as **Annexure R2 (3)**.

All the facts stated above are true to the best of my knowledge, information and belief

Dated this the 13th day of April, 2025.

For and on Behalf of

Kerala State Pollution Control Board



A handwritten signature in green ink, slanted upwards to the right.

SAUMA HAMEED
Environmental Engineer

Environmental Engineer

District Office, Kozhikode

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUHTERN ZONE, CHENNAI)**

IN

OA. NO. 05 OF 2024 (SZ)

**REPORT FILED BY THE SECOND RESPONDENT IN THE ABOVE
CASE IN CONTINUATION OF THE REPORT FILED IN OA 662/2023
DATED 30/10/2023.**

I, Sauma Hameed, Environmental Engineer; Kerala State Pollution Control Board District Office Kozhikode do hereby solemnly affirm and State as follows.

1. I am the Environmental Engineer, Kerala State Pollution Control Board, District Office Kozhikode, (herein after referred to as Board) and duly authorised to represent the 2nd respondent in the above case. I am aware of the facts affirmed by me in this report. I am swearing this report based on the best of my knowledge, information and belief and the facts revealed from the records.
2. A copy of the previous report submitted by Board in **OA 662 of 2023** is attached herewith and marked as **Annexure R2 (1)**. It is respectfully submitted before the Hon'ble court that, in view of the fire outbreak at Brahmapuram waste management facility Ernakulam in the past year, timely directions have been issued to all the local bodies to initiate necessary steps to ensure proper and safe handling and disposal of solid wastes in the respective waste management facilities of their jurisdiction. Copies of certain direction letters issued from Board District and Regional offices Kozhikode, prior to the fire incident happened on 08/10/2023 at west hill MCF owned by Kozhikode Corporation, are produced herewith and marked as **AnnexureR2 (2) a to d**.



A handwritten signature in green ink, appearing to read "Sauma Hameed", written over a diagonal line.

SAUMA HAMEED
Environmental Engineer

3. The courses of events in this case, post the previous report filed vide **Annexure R 2(1)** in **OA 662 of 2023** are submitted herewith.
4. A direction letter dated 01/03/2024 was issued from the Board District Office Kozhikode to the Secretary, Kozhikode Corporation regarding the need of installing adequate fire fighting equipments to ensure safety in Njeliyanparambu dumpsite during the upcoming summer season. A copy of letter is produced herewith and marked as **AnnexureR2 (3)**.
5. Further a direction letter dated 13/03/2024 was issued from the Board District office Kozhikode, to Joint Director Local Self Government Department, regarding ensuring the timely clearance of segregated wastes and rejects from the MCF's operating under the various local bodies and to ensure the adequacy of fire fighting equipments in all such facilities. A copy of the letter is produced herewith and marked as **AnnexureR2 (4)**.
6. A direction letter dated 29/05/2024 was issued to the Secretary, Kozhikode Corporation by the Chief Environmental Engineer, Regional Office of the Board Kozhikode regarding immediate action required at Njeliyanparambu dumpsite. A copy of the letter is produced herewith and marked as **AnnexureR2 (5)**.
7. It is humbly submitted that, a direction letter dated 23/10/2024 was issued to the Secretary, Kozhikode Corporation from the Board District Office Kozhikode directing them to submit a detailed report on the status of the actions taken by them after the fire incident at West hill MCF, post the filing of previous report in **OA 662 of 2023**. A copy of the same is produced herewith and marked as **Annexure R2 (6)**.



SAUMA HAMEED
Environmental Engineer

8. Further, an inspection was conducted by the Board officials on 28/11/2024 at the accident site to evaluate the present status. The Clean City Manager, Health Inspector and Junior Health Inspector of Kozhikode Corporation were also present during the inspection, as per prior intimation given from this office.
9. During the above mentioned inspection it was informed that the Kozhikode Corporation has stopped bringing new waste to the Material Collection Facility where the fire broke out. The left over remnants of the burned wastes were seen segregated and stored in place. A query was made regarding the disposal of these burned remnants and fly ash as its disposal needs to be according to environmental regulations.
10. During the inspection it was informed that the discussion of Corporation authorities with Kerala Enviro Infrastructure Limited (KEIL), Ambalamedu is in process and the latter is expected to visit the MCF for the purpose of collecting samples of burned waste before finalizing the disposal plan.
11. The reply report to Board to **Annexure R2 (6)** letter was received from the Kozhikode Corporation on **04/12/2024**. As per the report, the corporation invited tenders to remove the waste from the affected building. But since the quoted amount was very high the Corporation council decided to award the contract to M/s Konaris Polymers, the agency that had a prior agreement for regular waste removal from the plant. Accordingly the leftover unburned wastes were taken away by the agency for processing. A copy of the report submitted by the Corporation is produced herewith and marked as **Annexure R2 (7)** for kind reference.
12. It is further informed in the above report that, currently there are approximately two tons of ignited inorganic waste ash and partially burned waste remaining in the building. Since this fall under the hazardous category, the contracted agency has not been able to remove



SAUMA HAMEED
Environmental Engineer

it. To address this, the authorized Govt. agency Kerala Enviro Infra structure Limited (KEIL), Ambalamedu has been contacted. Based on that, after collecting samples and conducting tests, KEIL has informed that all hazardous waste can be removed as quickly as possible. It is reported by the Corporation authorities that measures have been taken to completely clear the site and restore it by 15th December 2024.

13. Also it is reported that a decision has been made in the Corporation council meeting to demolish the MCF and construct an STP as part of the Amrut Project in the area included

All the facts stated above are true to the best of my knowledge, information and belief

Dated this, the 12th day of December 2024.

For and on Behalf of the Kerala State Pollution Control Board



SAUMA HAMEED
Environmental Engineer

A handwritten signature in green ink, slanted upwards to the right.

Environmental Engineer

District Office, Kozhikode



PCB/KKD/DO/GEN/OA No.05/2024

Dated 06/03/2025

From

The Environmental Engineer

URGENT – NGT Matter

To

✓ The Secretary
 Kozhikode Corporation

Sub:- OA No: 05/2024 (SZ) – Fire in Kozhikode waste treatment plant
 Opposition alleges Corporation's conspiracy – reg;

Ref :- Order dated 10/02/2025 of the Hon'ble NGT in OA No. 05 of 2024.

Madam,

Inviting your urgent attention to the subject and reference.

You are here by directed to submit a detailed report addressing the cause of the fire to this office for submitting details before Hon'ble NGT. Time delay shall be avoided as it is urgent NGT matter. Next hearing is posted on 16/04/2025.



Yours faithfully,

[Handwritten Signature]

ENVIRONMENTAL ENGINEER.

ഭരണഭാഷ-മാതൃഭാഷ



കോഴിക്കോട് മുനിസിപ്പൽ കോർപ്പറേഷൻ

പിൻ കോഡ്- 673032

GSTIN:32AAALS4147A5ZE

ഫോൺ നമ്പർ : 0495-2365040

<https://kozhikodecorporation.isgkerala.gov.in>, secretarykkd@gmail.com

സെക്രട്ടറി

നമ്പർ: H15-549648/2025

തീയതി : 12/03/2025

എൻവയോൺമെന്റൽ എഞ്ചിനീയർ,
പി.സി.ബി., കോഴിക്കോട്.

സർ,

വിഷയം:- കോഴിക്കോട് നഗരസഭ വെസ്റ്റ് ഹിൽ മാലിന്യ പ്ലാന്റിലുണ്ടായ തീ പിടുത്തവുമായി ബന്ധപ്പെട്ട് റിപ്പോർട്ട് സമർപ്പിക്കുന്നത് - സംബന്ധിച്ച്.

സൂചന:- 06.03.2025 തീയതിയിലെ PCB/KKD/DO/Gen/OA NO.05/2024 നമ്പർ കത്ത്.

കോഴിക്കോട് കോർപ്പറേഷനിലെ ശുചീകരണത്തിന്റെ ഭാഗമായുള്ള മാലിന്യം ശേഖരിച്ചു വെക്കുന്ന വെസ്റ്റ് ഹില്ലിൽ ഉള്ള പ്ലാന്റിൽ 2023 ഒക്ടോബർ 8 നു രാവിലെ 9.30 നാണ് തീപിടുത്തം നാട്ടുകാരുടെ ശ്രദ്ധയിൽ പെട്ടത്. പ്ലാന്റിന്റെ കിഴക്കു ഭാഗത്തായി (പിൻവശം) ട്രാങ്ക് തീ കത്തിയത്. തുടർന്ന് തീ പടർന്നു പിടിക്കുന്ന സ്ഥിതിയാണുണ്ടായത്. ടി പ്ലാന്റിന്റെ പിറക് വശത്തു കൂടി കെട്ടിടത്തോട് ചേർന്ന് 11 കെ.വി. ലൈൻ കടന്നു പോകുകയും തൊട്ടടുത്തായി ഒരു ട്രാൻസ്ഫോർമർ പ്രവർത്തിക്കുകയും ചെയ്യുന്നുണ്ട്. പ്രസ്തുത സ്ഥലത്തിന് സമീപത്തായി ആർമിയുടെ ഒരു റാലി നടക്കുന്നതിനാൽ പട്ടാളക്കാരും കുറച്ചു നാട്ടുകാരുമാണ് ആദ്യം എത്തി രക്ഷാപ്രവർത്തനത്തിൽ ഏർപ്പെട്ടത്. തുടർന്ന് വെള്ളയിൽ പോലീസ് സ്റ്റേഷനിലും ബീച്ച് ഫയർ ഫോഴ്സിലും വിവരമറിയിച്ചതിന്റെ അടിസ്ഥാനത്തിൽ ബീച്ച് ഫയർ

ഫോഴ്സ് എന്തുകയും തീ നിയന്ത്രണ വിധേയമാകാത്തതിനാൽ ജില്ലയിലെ വെള്ളിമാട്കുന്ന്, നരിക്കുനി, കൊയിലാണ്ടി, മീഞ്ചന്ത, മുക്കം, പേരാമ്പ്ര തുടങ്ങിയ സ്ഥലങ്ങളിൽ നിന്നും കൂടുതൽ ഫയർ ഫോഴ്സ് എത്തിയാണ് തീ നിയന്ത്രിച്ചത്. ജെ.സി.ബി കൊണ്ട് മാലിന്യം ഇളക്കി മറിച്ചും വെള്ളം ചീറ്റിയുമാണ് മാലിന്യത്തിന് അടിയിലേക്ക് കൂടുതൽ തീ പടരാതെ നോക്കിയത്. ഉച്ചയ്ക്ക് 1.30 ആകുമ്പോഴേക്കും തീ പിടുത്തം നിയന്ത്രണ വിധേയമാക്കാൻ കഴിഞ്ഞിട്ടുണ്ട് പൂർണ്ണമായും തീ അണയുന്നതിനു 10 മണിക്കൂറോളം എടുത്തു. രാത്രി 7 മണിയോട് കൂടി തീ പൂർണ്ണമായും കെടുത്താൻ സാധിച്ചിട്ടുണ്ട്.

2023 മാർച്ച് 11 തിയ്യതി വരെയുള്ള എഗ്രിമെന്റ് പ്രകാരം കോനാരി എന്ന വേസ്റ്റ് മാനേജ്മെന്റ് യൂണിറ്റിനാണ് സംസ്കരണത്തിനായി മാലിന്യം കൈമാറിയിരുന്നത് . ടി സ്ഥാപനം മലബാർ പ്രോസസ്സ് റിസൈക്ലിങ് മോണിറ്ററിംഗ്, കോട്ടത്തറ, അഗളി, മണ്ണാർക്കാട് -പാലക്കാട് എന്ന സ്ഥാപനം മുഖേന ഡാൽമിയ സിമന്റ് (ലിമിറ്റഡ് 1, ഡാൽമിയപുരം, ലാൽഗുഡി ഡിസ്ട്രിക്ട്, തിരുച്ചിറ പള്ളി എന്ന സ്ഥാപനത്തിനാണ് മാലിന്യം സംസ്കരിക്കുന്നതിനായി നൽകിയിരുന്നത്. എഗ്രിമെന്റ് കാലാവധി പൂർത്തിയായ സമയത്തു ടി സ്ഥാപനം പ്ലാന്റിലുള്ള മുഴുവൻ മാലിന്യങ്ങളും നീക്കം ചെയ്യുകയും ചെയ്തിട്ടുണ്ട്. കോനാരി എന്ന സ്ഥാപനവുമായുള്ള എഗ്രിമെന്റ് കാലാവധി പൂർത്തിയായ മുറയ്ക്ക് പുതിയ ടെൻഡർ ക്ഷണിക്കുകയും 2023 ഓഗസ്റ്റ് മാസം പുതുതായി ടെൻഡർ കിട്ടിയ കോനാരി എന്ന ഏജൻസി തന്നെ മാലിന്യ നീക്കം ആരംഭിക്കുകയും ചെയ്തിട്ടുള്ളതാണ്. ടെൻഡർ നടപടി പൂർത്തിയാക്കി എഗ്രിമെന്റ് വെക്കുന്നത് വരെ നഗര റോഡ് ശുചീകരണത്തിന്റെ ഭാഗമായി വന്നു ചേർന്ന 4,19,950 കിലോ മാലിന്യമാണ് പ്ലാന്റിൽ എത്തിയിരുന്നത്. ഇതിൽ 2,18,700 കിലോ മാലിന്യം 2023 ഒക്ടോബർ 7 വരെയുള്ള ദിവസങ്ങളിൽ ടി സ്ഥാപനം നീക്കം ചെയ്തിട്ടുണ്ട്. ഏജൻസി നീക്കം ചെയ്തതിൽ അവശേഷിക്കുന്ന മാലിന്യവും, ഒക്ടോബർ 1,2 തിയ്യതികളിൽ നടന്ന പൊതു ശുചീകരണത്തിന്റെ ഭാഗമായി വന്ന മാലിന്യവും ടി പ്ലാന്റിലേക്കാണ് എത്തിച്ചിരുന്നത്. പ്ലാന്റിനുള്ളിൽ 4 Fire extinguisher സ്ഥാപിച്ചിരുന്നു .

കൂടാതെ പ്ലാന്റ് പ്രവർത്തിച്ചിരുന്ന 2023 മാർച്ച് 31 വരെ സി.സി.ടി.വി. ക്യാമറയും പ്രവർത്തിച്ചിരുന്നു.

ഷോർട്ട് സർക്യൂട്ടിനോ വാതക രൂപീകരണത്താലുള്ള സ്വാഭാവിക തീ പിടുത്തത്തിനോ സാധ്യത ഇല്ല. ഇവിടെ പ്രവർത്തിച്ചിരുന്ന റിസൈക്ലിങ് യൂണിറ്റ് പ്രവർത്തന സജ്ജമല്ലാത്തതിനാൽ 2 മാസമായി ഇവിടെയുള്ള വൈദ്യുതി ബന്ധം വിച്ഛേദിച്ചിരിക്കുകയായിരുന്നാൽ ഷോർട്ട് സർക്യൂട്ട് വഴി തീ പിടിക്കുന്നതിനു സാധ്യതയും കാണുന്നില്ല. അജൈവ മാലിന്യങ്ങൾ മാത്രമാണ് ശേഖരിച്ചിരുന്നത് എന്നത് കൊണ്ട് വാതക രൂപീകരണത്താലുള്ള തീപിടുത്തത്തിനും സാധ്യതയും കുറവാണ്. ടി വിവരങ്ങൾ കാണിച്ചു സമഗ്രമായ അന്വേഷണം നടത്തുന്നതിന് വേണ്ടി വെള്ളയിൽ എസ്.എച്ച്.ഒ, സിറ്റി പോലീസ് കമ്മീഷണർ എന്നിവർക്ക് പരാതി നൽകുകയും ആയതിന്റെ അടിസ്ഥാനത്തിൽ 568/2023 കേസ് നമ്പറായി എഫ്.ഐ.ആർ. രജിസ്റ്റർ ചെയ്ത് കേസ് അന്വേഷണം പുരോഗമിക്കുന്നതായി വെള്ളയിൽ എസ്.എച്ച്.ഒ. അറിയിച്ചിട്ടുണ്ട്. പ്ലാന്റിൽ കത്തി അമർന്ന HAZARDOUS WASTE ശാസ്ത്രീയമായി സംസ്കരിക്കുന്നതിന് കൊച്ചി അമ്പലമേടിൽ പ്രവർത്തിക്കുന്ന കേരള എൻവിയോ ഇൻഫ്രാസ്ട്രക്ചർ ലിമിറ്റഡ് എന്ന കമ്പനിക്ക് നഗരസഭ കൈമാറിയിട്ടുണ്ടെന്ന വിവരവും ബോധിപ്പിക്കുന്നു. നിലവിൽ വെസ്റ്റ് ഹിൽ പ്ലാന്റ് നിന്ന സ്ഥലത്തെ മുഴുവൻ മാലിന്യങ്ങളും നീക്കം ചെയ്ത് റിക്കവർ ചെയ്തിട്ടുണ്ട് എന്ന വിവരം അറിയിക്കുന്നു.

വിശ്വസ്തയോടെ,



[Handwritten Signature]
സെക്രട്ടറി,
കോഴിക്കോട് നഗരസഭ
Secretary
Kozhikode Municipal Corporation

SECRETARY

Kozhikode Municipal Corporation

Pincode-673032

GSTIN: 32AAALS4147A5ZE

Phone Number: 0495-2365040

<https://kozhikodecorporation.lsgkerala.gov.in>, Secretarykkd@gmail.com

Number:H15-549648/2025

To,

Date: 12/03/2025

Environmental Engineer,

Pollution Control Board, Kozhikode

Subject: Submission of report regarding the fire incident at West Hill Waste Plant, Kozhikode Municipal Corporation.

Reference: Letter No. PCB/KKD/DO/Gen/OA No.05/2024 dated 06/03/2025

Sir,

As part of the Kozhikode Municipal Corporation's sanitation efforts, waste is collected and stored at the West Hill Waste Plant. On October 8, 2023, at approximately 9:30 AM, residents noticed a fire at the eastern (rear) side of the plant. The fire spread rapidly. An 11 kV power line runs along the back of the plant, close to the building, with a transformer installed nearby. At the time of the incident, an army rally was being conducted nearby. Soldiers and a few local residents were the first responders. The incident was reported to the Vellayil Police Station and the Beach Fire Force. The Beach Fire Force arrived but was unable to control the fire, necessitating reinforcement from additional

fire forces from Vellimadukunnu, Narikkuni, Koyilandy, Meenchanda, Mukkam, and Perambra. The fire was managed by using JCB machinery to overturn the waste while dousing it with water to prevent further spread. By 1:30 PM, the fire was brought under control, but it took approximately 10 hours to completely extinguish the flames, which was achieved by 7:00 PM.

According to the agreement valid until March 11, 2023, waste was handed over to Konari, a waste management unit, for processing. The waste was processed by Malabar Process Recycling Manufacturing, Kottathara, Agali, Mannarkkad, Palakkad, and subsequently handled by Dalmia Cement (Limited), Dalmia Puram, Lalgudi District, Tiruchirappalli. By the end of the contract period, the company had removed approximately two-thirds of the waste from the plant. Upon the expiration of the agreement with Konari, a new tender was invited, and in August 2023, the contract was again awarded to Konari, which resumed waste removal operations. Until the agreement execution following the tender process, a total of 419,950 kg of waste had accumulated at the plant as part of city road cleaning efforts. Of this, 218,700 kg of waste was removed by the company before October 7, 2023. The remaining waste, along with the waste collected during public cleaning initiatives on October 1 and 2, was stored at the plant. Four fire extinguishers were installed within the plant. Additionally, a CCTV surveillance system was operational at the plant until March 31, 2023.

There is no possibility of the fire being caused by a short circuit or gas formation. The recycling unit at the site was non-operational for two months, and the electricity supply had been disconnected, making a short circuit unlikely. Only inorganic waste was stored, reducing the likelihood of fire caused by gas formation. To facilitate a thorough investigation, complaints were filed with the Station House Officer (SHO) at Vellayil and the City Police Commissioner. As a result, FIR No. 568/2023 was registered, and an

investigation is currently underway. The hazardous waste that was burned in the fire has been scientifically processed by Kerala Enviro Infrastructure Limited, Ambalamedu, Kochi, as per municipal regulations. At present, all waste from the West Hill Plant has been removed, and the site has been cleared and recovered.

Sincerely,

Secretary

Kozhikode Municipal Corporation